

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,
Special Judge for SPE and ACB Cases-cum-
II Additional District and Sessions Judge, Nellore
(FAC) Principal District and Sessions Judge, Nellore

Sub: Public Services - A.P.J.M.S.S - Certain transfers and
deputations in the cadre of Stenographers - Orders - Issued.

The undersigned is pleased to pass the following:

ORDER

RCA No.126/2020 DATED 30.12.2020

Sri A.Ramakrishna, Stenographer Grade - III, Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore is transferred and posted as Stenographer Grade - III, II Additional Judicial Magistrate of I Class Court, Nellore by cancelling his earlier deputation to work 15 days at Special Judicial Magistrate of I Class for Railways, Nellore - vice - Smt M.Sujatha, Stenographer Grade - III - Transferred.

Sri R.Prem Kumar, Stenographer Grade - III, I Additional Junior Civil Judge's Court, Nellore is transferred and posted as Stenographer Grade - III, Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore - vice - Sri A.Ramakrishna, Stenographer Grade - III - Transferred.

On joining the individual is hereby directed to work in Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore for 1st 15 days in a month and for 2nd 15 days in Special Judicial Magistrate of I Class for Railways, Nellore, until further orders.

Smt M.Sujatha, Stenographer Grade - III, II Additional Junior Civil Judge's Court, Nellore is transferred and posted as Stenographer Grade - III, I Additional Junior Civil Judge's Court, Nellore.

On joining the individual is hereby directed to work in I Additional Junior Civil Judge's Court, Nellore for 1st 15 days in a month and

for 2nd 15 days in IV Additional Junior Civil Judge's Court, Nellore until further orders.

- N.B:
1. The individuals shall be relieved forthwith.
 2. The orders are placed in the Web Site of the Principal District Court, Nellore <https://districts.ecourts.gov.in/nellore> and the concerned Presiding Officers are requested to download the said proceedings and the copy downloaded from the Web Site is valid for taking further action.


II Additional District Judge, Nellore
(FAC) Principal District Judge,

gnd Nellore.

30/12/2020

To
The individuals through their Presiding Officers.

Copies to: -

1. The I Additional Junior Civil Judge, Nellore.
2. The II Additional Junior Civil Judge, Nellore.
3. The IV Additional Junior Civil Judge, Nellore
4. The Special Judicial Magistrate of I Class for Railways, Nellore.
5. The Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore.
6. The Stenographer Grade – I, Principal District Court, Nellore.
7. The file/-

Di 3971

30/12/2020